

ITEM NO.105

COURT NO.9

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.1492/2009

NARENDER KUMAR

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

WITH

CrI.A. No.1493/2009 (II-C)

Date : 06-02-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s) Mr. R.M. Bagai, Adv.  
Ms. Amita Singh Kalkal, AOR  
Mr. Amlan Kumar Ghosh, AOR

For Respondent(s) Mr. Aman Lekhi, ASG  
Mr. A.K. Srivastava, Adv.  
Ms. Ranvijay Singh, Adv.  
Mr. Saurabh Mishra, Adv.  
Mr. B.K. Prasad, AOR  
Mrs. Anil Katiyar, AOR  
Mr. B. V. Balaram Das, AOR  
Ms. Snidha Mehra, Adv.  
Ms. Jaspreet Gogia, AOR  
Ms. Mandakini Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard in part.

List these matters on 18.02.2019 as Part-Heard.

(MUKESH NASA)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER